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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.689/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: United Polymers
 V/s.
 Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------|-------------|---------------------------------------------------------------------------------------|
| 15 | Rakesh Jain | |  |

ORDER

TCP No. 689/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel having stated that the statement of accounts maintained by the financial institute and also certificate in accordance with Section 9 of the IB Code have not been filed, the Petitioner is hereby directed to place both the documents on next date of hearing.

List this matter on **11.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)